



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No.508/2019 in OA No.1686/2019

New Delhi, this the 24th Day of February, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Smt. Aruna Sharma, Aged 56 years
 W/o Sh. S.K. Sharma
 Working as Yoga Teacher in KVS
 Posted in K.V. Pushp Vihar
 New Delhi, R/o 160, Sarai Jullena
 New Delhi-25.Applicant

(By Advocate: Shri Yogesh Sharma)

Vs.

1. Sh. R. Subrahmanyam
 Secretary, Ministry of Human
 Resources Development
 Shastri Bhawan, New Delhi.
2. Sh. S.K. Mall, Commissioner
 Kendriya Vidyalaya Sangathan
 18, Institutional Area, Shahzed
 Jeet Singh Marg, New Delhi.
3. Sh. B.C.D. Kumar
 Assistant Commissioner(Fin.)
 Kendriya Vidyalaya Sangathan
 18, Institutional Area
 Shahzed Jeet Singh Marg
 New Delhi-110016.Respondents

(By Advocates: Shri U.N. Singh)

Order (Oral)



Hon'ble Mr. Pradeep Kumar, M(A)

The Tribunal's directions were to pass a reasoned and speaking order. The said order has since been passed on 16.09.2019.

2. In view of the substantial compliance, the CP stands closed with liberty to the applicant that if any grievance subsists, he can approach the appropriate forum, as per law. Notices are discharged.

(Pradeep Kumar)
Member(A)

(Justice Vijay Lakshmi)
Member(J)

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